

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

16.11.2011

CP 22/2011 (OA No. 223/2011)

Mr. S. Shrivastava, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Heard the learned counsel for the parties. Learned counsel for the respondents submitted that compliance of the order of this Tribunal dated 01.06.2011 has been made. The order dated 10.10.2011 has been passed. It is further stated that the order dated 10.10.2011 so passed by the respondents in compliance of the order dated 01.06.2011 has been assailed by the applicant by way of filing fresh OA before this Tribunal.

Having considered the submission made on behalf of the respondents and on perusal of the directions issued by this Tribunal vide its order dated 01.06.2011, it appears that the directions given to the respondents to consider the representation has been considered vide order dated 10.10.2011. Thus the compliance has been made.

In view of this fact, the present Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged.

Anil Kumar
(Anil Kumar)
Member (A)

K.S. Rathore
(Justice K.S.Rathore)
Member (J)

ahq

*copy given vide
No 182351824
22/11/11*